

अध्यक्ष महोदय : ठीक है ।

(व्यवधान)

श्री राजनाथ सोनकर शास्त्री : आप इस पर क्या करेंगे ।

अध्यक्ष महोदय : मैं सोचूंगा ।

(व्यवधान)

MR. SPEAKER : I have to think about it. You have to give everything to me.

(व्यवधान)

अध्यक्ष महोदय : वाजपेयी जी आपने मूव तो नहीं किया ।

श्री अटल बिहारी वाजपेयी : मैंने नहीं किया है ।

अध्यक्ष महोदय : उन्होंने कह दिया, तो वंसा ठीक है ।

श्री अटल बिहारी वाजपेयी : मूव हो जाय तो अच्छा है ।

(व्यवधान)

अध्यक्ष महोदय : दिगम्बर जी आप 115 में दे दीजिए । प्रिविलेज नहीं बनता है । This is what I was saying.

श्री दिगम्बर सिंह : आप सबके साथ उदारता करते हैं । मैंने तीन वर्ष में पहली बार खड़े होकर कोई बात कही है । उसकी आप एक मिनट सुनने के लिए तैयार नहीं हैं ।

अध्यक्ष महोदय : तीन बरस क्यों, आप सारा काम करते । मुझे इसमें थोड़े ही ऐतराज है । सवाल यह है कि आप किस मुद्दे पर खड़े हुए हैं ?

(व्यवधान)

अध्यक्ष महोदय : मैंने उसी दिन आपसे अर्ज किया था । मैं आपकी इतनी इज्जत करता हूँ । आपने जो ब्रीच आफ प्रिविलेज दिया है, वह प्रिविलेज नहीं बनता है । मैं ने आपको इतिला करवाई है । आप 115 में दे दीजिए । उसका निराकरण हो जाएगा ।

श्री दिगम्बर सिंह : आप सुन तो लीजिए ।

अध्यक्ष महोदय : This is not my way. मैं जो मानकर चलता हूँ उस पर बड़ा रहता हूँ, उसको तोड़ा नहीं करता हूँ । काम आपकी आज्ञानुसार, नियमानुसार किया जाता है ।

श्री अटल बिहारी वाजपेयी : अगर विधिवत प्रस्ताव की आवश्यकता है, तो मैं प्रस्ताव पेश करता हूँ । श्री असरार ने जो विशेषाधिकार के उल्लंघन का मामला उठाया है, उसको विशेषाधिकार समिति को सौंप दिया जाय । यह निर्देश दिया जाए कि वह अपनी रिपोर्ट अगले सेशन में दे दे ।

MR. SPEAKER : Mr Assar Ahmed has already done it.

12-20 hrs.

#### PAPERS LAID ON THE TABLE

Statement are : Billing of Electricity by DESU and NDMC in pursuance of assurance given in reply to USQ No. 4944 at 10/8/82 and SQ No. 600 dt 12/4/1983.

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : I beg to lay on the table

a Statement (Hindi and English versions) regarding Billing of Electricity by DESU and NDMC in Pursuance of assurance given in reply to Unstarred Question No. 4944 dated 10th August, 1982 and Starred Question No. 600 dated 12th April, 1983, [Placed in Library. See No. LT-6515/83].

Review on, Annual Report and Annual Accounts of Air India for 1981-82 and Statement for delay, Annual Report of Chief Commissioner of Railway Safety on the working of Commission of Railway Safety for 1981-82 and Statement for delay.

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of Air India for

the year 1981-82 under sub-section (2) of section 37 of the Air Corporations Act, 1953 together with Reports of its subsidiaries *viz.*, Hotel Corporation of India Limited and Air India Charters Limited.

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Air India for the year 1981-82 and the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953.
- (3) A copy of the Review (Hindi and English versions) by the Government on the working of the Air India and its subsidiaries *viz.*, Hotel Corporation of India Limited and Air India Charters Limited, for the year 1981-82.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1), (2) and (3) above.  
[Placed in Library. See No. LT-6516/83].
- (5) A copy of the Annual Report (Hindi and English versions) of the Chief Commissioner of Railway Safety on the working of the Commission of Railway Safety for the year 1981-82.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.  
[Placed in Library. See No. LT-6517/83].

Review on and Annual Report of British India Corporation Ltd. Kanpur for 1981-82 and Statement for delay.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
  - (i) Review by the Government on the working of the British India Corporation Limited, Kanpur, for the year 1981-82.

(ii) Annual Report of the British India Corporation India Limited, Kanpur, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
[Placed in Library, See No. LT-6518/83].

National Bank for Agriculture and Rural Development General Regulations, 1982, Report of the Experts Committee on replacement of Sales Tax on vanaspati, Drugs and Medicines etc. and Review on the working of Agricultural Refinance and Development Corporation, Bombay for the year ended 30.6.1982.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table

- (1) A copy of the National Bank for Agriculture and Rural Development General Regulations, 1982 (Hindi and English versions) published in Notification No. S.O. 723 (E) in Gazette of India dated the 11th October, 1982, under sub section (5) of section 60 of the National Bank for Agriculture and Rural Development Act, 1981. [Placed in Library. See No. LT-6519/83].
- (2) A copy of the Report (Hindi and English versions) of the Export Committee on Replacement of Sales Tax on Vanaspati, Drugs and Medicines, Cement, Paper and Paper Board and Petroleum Products by Additional Excise Duty. [Placed in Library. See No. LT-6520/83].
- (3) A copy of the \*Review (Hindi and English versions) by the Government on the working of the Agricultural Refinance and Development Corporation, Bombay, for the year ended the 30th June, 1982. [Placed in Library. See No. LT-6521/83].

\*The Annual Report was laid on the Table on the 22nd April, 1983.